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C.A.No. 3946 OF 2001  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
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ITEM NO.101 P.H. COURT NO. 2 SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 3946 OF 2001@@  
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Public Services Tribunal Bar Association ... Appellant (s)

Vs.

State of U.P. and Anr. ... Respondent (s)

(With office report)

With  
C.A. Nos. 3947 and 3948 of 2001  
( With office report )

Date: 04-12-2002 This/These matter(s) was/were called on for  
hearing today.

CORAM :  
HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE ASHOK BHAN

For appellant (s)  
in CA 3946 Mr. KK Venugopal, Sr.Adv.  
Mr. Ranjit Kumar, Sr.Adv.  
Mr. Subhash Chandra Srivastava, Adv.  
Mr. AS Tiwari, Adv.  
Mr. VK Pandey, Adv.  
Mr. SWA Qadri, Adv.  
Mr. Rahul Singh, Adv.  
Mr. LR Singh, Adv.

in CA 3947 & 3948 Mr. Amit Bose, Adv.  
Mr. BP Singh, Adv.  
Dr.(Mrs.) Vipin Gupta, Adv.

For respondent (s)  
Nos.1 & 3 in CA 3947 Mr. PP Rao, Sr.Adv.  
& for both the res. Mr. VJ Francis, Adv.  
in CA 3946 & 3948 Mr. Ashok Kumar Pandey, Adv.

No. 2 in CA 3947 Mr. NS Gahlot, Adv.  
Mr. Vishwajit Singh, Adv.

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UPON hearing counsel, the Court made the following  
O R D E R

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Mr. K.K.Venugopal, learned senior counsel resumed his arguments and concluded at 12.20 p.m. Thereafter Mr. Ranjit Kumar, learned senior counsel argued the case till 12.35 p.m. Mr. Amit Bose, learned counsel made his submissions till 1.00 p.m. Thereafter Mr. P.P.Rao, learned senior counsel was on his legs till 3.50 p.m., when the Court rose for the day.

The matters remained part-heard.

.SP1

(Alka Dudeja)  
Court Master

(S. Krishnan)  
Court Master